

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-314(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

SKM Steel Ltd.
v/s.
Jat Metal Pressing Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 20.08.2018 for reporting settlement.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)